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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 1938/2024 +

MAHARASHTRA VOLLEYBALL ASSOCIATION REPRESENTED BY ITS AUTHORISED SIGNATORY VIRALPetitioner SHAH

Through: Dr. Swaroop George, Mr. Dhaval Deshpande, Mr. Abhinandan Jain and Mr. J. Bhardwaj, Advocates.

versus

UNION OF INDIA & ORS.

.....Respondents

Mr. Devvrat Yadav (GP) Advocate Through: for UOI.

Mr. Jayant Mehta, Senior Advocate with Mr. Ripudaman Bhardwaj, Central Government Standing Counsel with Mr. Kushagra Kumar and Mr. Amit Kumar Rana, Advocates for UOI.

Mr. Sudarshan Kumar Aggarwal, Advocates for VFI.

Mr. Ujjwal Chaudhary, Advocate for IOA. Mr. R. A. Iyer, Advocate for R-4 and 5.

26 +

W.P.(C) 2100/2024

MAHARASHTRA VOLLEYBALL ASSOCIATIONPetitioner

Dr. Swaroop George, Mr. Dhaval Through: Deshpande, Mr. Abhinandan Jain & Mr. J. Bhardwaj, Advocates.

versus

.....Respondents

UNION OF INDIA & ORS. Mr. Jayant Mehta, Senior Advocate Through: Ripudaman Bhardwai, with Mr. Central Government Standing Counsel with Mr. Kushgra Kumar and Mr. Amit Kumar Rana, Advocates for UOI

> Mr. Sudarshan Kumar Aggarwal, Advocates for VFI.

Mr. Ujjwal Chaudhary, Advocate for IOA.

W.P.(C) 1938/2024 and connected matters

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27 W.P.(C) 2103/2024 +.....Petitioner A VOLLEYBALL ASSOCIATION Dr. Swaroop George, Mr. Dhaval Through: Deshpande, Mr. Abhinandan Jain & Mr. J. Bhardwaj, Advocates. Mr. Jai Anant Dehrai, Mr. Siddharth Sharma, & Mr. Gaurav Yadav, Advocates. versus UNION OF INDIA & ORS.Respondents Mr. Jayant Mehta, Senior Advocate Through: Ripudaman Bhardwaj, with Mr. Central Government Standing Counsel with Mr. Kushgra Kumar and Mr. Amit Kumar Rana, Advocates for UOI Mr. Sudarshan Kumar Aggarwal, Advocates for VFI. Mr. Ujjwal Chaudhary, Advocate for IOA. 28 W.P.(C) 2136/2024, CM APPL. 8885/2024, CM APPL. 11223/2024, +CM APPL. 14653/2024, CM APPL. 4093/2025 & CM APPL. 21623/2024 AMIR SINGHPetitioner Through: Mr. Hemant, Mr. Yogesh Tyagi and Ms. Anisha Goyal, Advocates. Dr. Swaroop George, Mr. Dhaval Deshpande, Mr. Abhinandan Jain and Mr. J. Bhardwaj, Advocates. versus UNION OF INDIA AND OTHERSRespondent Mr. Devvrat Yadav (GP) Advocate Through: for UOI. Mr. Sudarshan Kumar Aggarwal, Advocates for VFI. Mr. Jayant Mehta, Senior Advocate with Mr. Ripudaman Bhardwaj, Central Government Standing Counsel with Mr. Kushgra Kumar and Mr. Amit Kumar Rana. Advocates for UOI Page 2 of 4 W.P.(C) 1938/2024 and connected matters

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Mr. Ujjwal Chaudhary, Advocate for IOA. Mr. R. A. Iyer, Advocate for R-4 and 5. Mr. Jayant Mehta, Senior Advocate with Mr. Ripudaman Bhardwaj, Central Government Standing Counsel with Mr. Kushgra Kumar and Mr. Amit Kumar Rana, Advocates for UOI Mr. Jai Anant Dehadrai and Mr. Siddharth Sharma, Advocates for Impleader.

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W.P.(C) 2174/2024 CM APPL. 9062/2024 SEBASTIAN GEORGE

versus

Through: None.

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UNION OF INDIA & ORS.

.....Respondents

.....Petitioner

Through: Mr. Devvrat Yadav (GP) Advocate for UOI.

Mr Mukul Singh, Central Government Standing Counsel with Mr. Kautilya Birat, Advocate also for R-1.

Mr. Sudarshan Kumar Aggarwal, Advocates for VFI.

Mr. Ujjwal Chaudhary, Advocate for IOA.

Mr. R. A. Iyer, Advocate for R-4 and 5.

Mr. Jayant Mehta, Senior Advocate with Mr. Ripudaman Bhardwaj, Central Government Standing Counsel with Mr. Kushgra Kumar and Mr. Amit Kumar Rana, Advocates for UOI

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W.P.(C) 3365/2024 & CM APPL. 13847/2024 VOLLEYBALL ASSOCIATION OF UTTRANCHAL UTTARAKHAND VOLLEYBALL ASSOCIATIONPetitioner Through: None. versus UNION OF INDIA & ORS.Respondents Through: Mr. Devvrat Yadav (GP) Advocate for UOI.

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Mr. Sudarshan Kumar Aggarwal, Advocates for VFI.

Mr. Hemant Phalphr, Mr. Yogesh Tyagi & Ms. Anisha Goyal, Advocates for R-3. Mr. Ujjwal Chaudhary, Advocate for IOA. Mr. R. A. Iyer, Advocate for R-4 and 5.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH <u>O R D E R</u> 03.02.2025

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List on 17.02.2025.

FEBRUARY 3, 2025/shivam

JYOTI SINGH, J

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